

(b) if not, what are the suggestions or guidelines issued to the State Electricity Boards in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). The working of the State Electricity boards is primarily the responsibility of the State Governments. However, the Central Government through its various agencies, plays an advisory role in improving the functioning of the Boards. Guidelines on the following subjects have been issued to the State Electricity Boards from time to time:—

(i) Methodology of maximising generation from the existing installed capacity;

(ii) expediting commissioning of new generating capacity through better project management;

(iii) reduction of losses in transmission and distribution systems.

### Financial crisis in State Electricity Boards

373. SHRI BALASAHEB VIKHE PATIL:

SHRI KRISHNA KUMAR GOYAL:

Will the Minister of ENERGY be pleased to state:

(a) whether his attention has been drawn to a press report published in the Indian Express of July 19, 1981 that the majority of the State Electricity Boards are on the verge of financial collapse;

(b) whether Government have reviewed the financial position of these boards;

(c) if so, what are the details of the cumulative loss and profits shown by each State Electricity Board as on 1st April, 1979, 1980 and 1981;

(d) what are the reasons for the heavy recurring losses incurred by the State Electricity Boards; and

(e) what other factors have been identified for the poor financial state of these Boards?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). Yes, Sir. The financial performance and the problems of the SEBs have been a matter of concern to the Central Government as well as the respective State Governments.

Even though some SEBs have been earning profits, of late many SEBs have reported current financial liquidity problems.

From time to time, the Department of Power has been issuing suitable guidelines to the SEBs for bringing about improvements in the financial and the other aspects of their management. The progress of construction of new projects by SEBs and their financial and operational performance are reviewed periodically and remedial measures adopted at the annual conferences of the State Power Ministers and on other occasions.

These aspects were also reviewed at a Conference of the SEBs and other senior officials at a meeting held on July 17, 1981, and specific guidelines were issued to the SEBs to minimise delays in project construction and improve financial and operational performance so as to be able to meet the growing needs of the power development programme that has been undertaken.

(c) A statement showing the profits/losses of the different SEBs as on April 1, 1979 is enclosed. The audited accounts of the SEBs for the years 1980 and 1981 have not been received.

(d) Delays in the execution and commissioning of new projects, under utilisation of the existing generation capacity, high transmission and distribution losses and unremunera-

tive tariffs in respect of some categories of consumers have, *inter alia*, affected the overall performance of the SEBs.

**Statement**

Annexure referred to in reply to Part (c) of Unstarred Question No. 373 to be Answered in the Lok Sabha on 18-8-1981.

**LOSSES OF STATE ELECTRICITY BOARDS**

(After taking into accounts subventions from Government)

SEB	A	B
	Rs. lakhs	
1. Uttar Pradesh . . . . .	42271	9144
2. Punjab . . . . .	8655	x
3. Haryana . . . . .	5401	361
4. Bihar . . . . .	5294	..
5. Orissa . . . . .	4391	1668
6. Gujarat . . . . .	3730	392
7. Himachal Pradesh . . . . .	2494	435
8. Andhra Pradesh . . . . .	1801	x
9. Kerala . . . . .	1240	x
10. West Bengal . . . . .	591	129
Total	75868	12129
11. Meghalaya (Cumulative to and for the year ended 31-3-1977 respectively)	1505	92

A= Cumulative to 31-3-1979.

B= For the year ended 31-3-1979.

X= Earned profits during the year ended 31-3-1979.  
Punjab=512, Andhra Pradesh= 668 ; Kerala=2215.

**PROFITS OF STATE ELECTRICITY BOARDS**

(After taking into account subventions from Government)

SEB	A	B
1. Maharashtra . . . . .	7992	1139
2. Tamil Nadu . . . . .	6914	598
3. Karnataka . . . . .	3964	1463
4. Rajasthan . . . . .	1161	1221
5. Madhya Pradesh . . . . .	1458	74
<b>Total</b>	<b>21939</b>	<b>4495</b>
6. Assam (Cumulative to and for the year ended 31-3-1978 respectively)	1124	x

A= Cumulative to 31-3-1979.

B= For the year ended 31-3-1979.

X= Sustained losses during the year ended 31-3-1979—331.

**Subventions from Government to State Electricity Boards**

	For year ended 31-3					Total five years
	1975	1976	1977	1978	1979	
1. Tamil Nadu . . . . .	921	532	3140	2169	2641	9403
2. Bihar . . . . .	..	1330	1220	1280	1720	5550
3. Madhy Pradesh . . . . .	501	550	810	1070	1906	4837
4. Rajasthan . . . . .	..	..	720	1044	1676	3440
5. Punjab . . . . .	..	..	..	1712	1429	2141
6. Orissa . . . . .	320	500	670	500	190	2180
7. Kerala . . . . .	290	440	326	500	537	2093
8. West Bengal . . . . .	..	..	323	655	821	1799
9. Maharashtra . . . . .	418	565	70	33	(-)26	1060
10. Andhra Pradesh . . . . .	..	..	..	424	433	857
11. Gujarat . . . . .	33	46	(-)63	4	4	24
<b>TOTAL</b>	<b>2483</b>	<b>3963</b>	<b>7216</b>	<b>9391</b>	<b>11331</b>	<b>34384</b>

The financial investment made by the State Government in each of the State Electricity Boards as on March, 1979 had been:—

- (i) Equity Capital : NIL  
 (ii) Loans outstanding :

State Electricity Board	Rs. Crores
Uttar Pradesh . . . . .	1600
Maharashtra . . . . .	783
Punjab . . . . .	567
Madhya Pradesh . . . . .	499
Andhra Pradesh . . . . .	459
Tamil Nadu . . . . .	398
Gujarat . . . . .	358
Haryana . . . . .	330
Bihar . . . . .	303
Rajasthan . . . . .	284
West Bengal . . . . .	234
Kerala . . . . .	176
Orissa . . . . .	146
Karnataka . . . . .	116
Himachal Pradesh . . . . .	70
Total for 15 Boards	6323

Accounts of 1978-79 for the remaining three Electricity Boards, viz. those of Assam, Meghalaya and Jammu & Kashmir have not been received.

**Communication facilities provided by Apple Satellite**

(b) if so, details thereof?

374. SHRI K. P. SINGH DEO: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) and (b). APPLE is an Experimental Geo-stationary Communications Technology Satellite. Its objectives are primarily technological, i.e., to achieve and demonstrate competence in designing, fabricating, qualifying and raising to Geo-stationary orbit and managing inorbit a contemporary three axis stabilised spacecraft platform. A number of demonstration-cum-technological experiments are proposed to be con-

(a) whether Government propose to utilise the communication facilities provided by the APPLE satellite to introduce more A.I.R. and T.V. Channels and inter-link the programmes between different A.I.R. and T.V. stations; and